

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No.1278 of 2009

CORAM : HON'BLE MR. JUSTICE DEEPAK ROSHAN

Through:- Video Conferencing

10/26.03.2021

Heard Mr. Abhay Kumar Mishra, learned counsel for the petitioner and Mr. Rakesh Kumar Roy, learned counsel for the respondent-State, however nobody appeared for the respondent Nos. 9 & 10.

With a view to give one more opportunity for filing reply, put up this case on 23.04.2021.

(Deepak Roshan, J.)

Fahim/-